Setting up of a Military Station in Asaam

2582. SHRI PRITHIBI MAJHI: Will tne Minister of DEFENCE be pleased to state;

- (a) whether Government have decided to set up a military station in Assam;
- (h) if so, by which date land for this purpose' would be acquired?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI D.L. BAITHA): (a) There is no proposal to set up any new Military Station, in Assam.

(b) Does not arise.

Expired Drugs in South Avenue CGHS Dispensary

2583. SHRI S. VIDUTHALAI VIRU-MBI: Will the Minister of HEALTH AND FAMILY WELFARE be pieased to state:

- (a) whether Government's attention has been drawn to news item which appeared in the Sunday Mail dated the 24th October, 1988 under the caption 'Patients Get Expired drugs':
- (b) if so, whether any inquiry has 'been ordered into the functioning of South Avenue CGHS dispensary; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RAFIQUE ALAM): (a).No such news item appears to have heen published in the weekly Newspaper 'Sunday Mail' dated 23—29 'October, 1988.

(b) and (q) Does, not arise in view Of answer to (a) above.

Number of vacancies of SC/ST in Central Government and public undertakings

2584. SHRI BHUVNESH CHATUR-VEDI: Will the PRIME MINISTER be pleased *to* state:

- (a).wb^at is the number of vacancies for Scheduled Castes and Scheduled Tribes in Central Government, State Governments and Public Sector Industries:
- (b) the number of persons recruited against these vacancies after launching, of the special drive hy Government, recently;
- (c) by when all the seats are likely to be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIG GRIEVANCES AND PENSIONS AND OF STATE IN THE THE MINISTER HOME MINISTRY OF **AFFAIRS** (SHRI CHIDAMBARAM): P. to (c) According to the reports reoeived as on 28th June,. 1989, ahout '27000 vacancies in Central Government posts have been identified by various Ministries/Departments for the purpose of undertaking the Special Recruitment Drive to clear the carried forward reservations for SCs/STs as on 30th April, 1989. Recruitment under the Special Recruitment Drive is to be completed by 31st August, 1989 except in the case of the Ministry of Railways who will complete the task by 30th September, 1989. The drive has also been extended-to the public sector undertakings who have identified over 9000 vacancies,* re* oruitment to which is expected to be) completed by the end of October, 1989. The number of vacancies filled will bo Jmown only after the target dates.

As far as the State Governments art concerned, as the State Public Services are included in the State list of th? Ssventh Schedule to the Constitution and are within the exclusive jurisdiction of the State Governments, no information) is maintained or monitored by the Cen? tral Government.